

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 256 of 2014 & IA No. 422 of 2014

Appeal No. 22 of 2015 & IA No. 20 of 2015

Appeal No. 08 of 2015 & IA No. 10 of 2015

Appeal No. 09 of 2015 & IA No. 11 of 2015

Appeal No. 15 of 2015 & IA No. 17 of 2015

Dated : 22nd March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 256 of 2014 & IA No. 422 of 2014

In the matter of:

M/s Patikari Power Pvt. Ltd.

.... **Appellant(s)**

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Saini
For Mr. Tarun Johri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

Ms. Parichita Chowdhury
For Mr. Anand K. Ganesan for R.2

Appeal No. 22 of 2015 & IA No. 20 of 2015

In the matter of:

M/s Dharamshala Hydro Power Ltd.

.... **Appellant(s)**

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohar Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

Ms. Parichita Chowdhury
For Mr. Anand K. Ganesan for R.2

Appeal No. 08 of 2015 & IA No. 10 of 2015

In the matter of:

M/s Ascent Hydro Projects Ltd.

.... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Parichita Chowdhury
For Mr. Anand K. Ganesan for R.1

Mr. Pradeep Misra
Mr. Shashank Pandit for R.4

Appeal No. 09 of 2015 & IA No. 11 of 2015

In the matter of:

M/s Ginni Global Pvt. Ltd. **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. **Respondent(s)**

Appeal No. 15 of 2015 & IA No. 17 of 2015

In the matter of:

M/s Harison Hydel Construction Co. Pvt. Ltd. **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Parichita Chowdhury
For Mr. Anand K. Ganesan for R.1

Mr. Pradeep Misra
Mr. Shashank Pandit for R.4

ORDER

The learned counsel appearing for the Appellant are permitted to take a fresh notice to the Respondent Nos. 2 & 3 returnable on 09.04.2018. Dasti, in addition, is also permitted.

List this batch of Appeals for hearing on **09.04.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

vt/kt

(Justice N.K. Patil)
Judicial Member